## Central Administrative Tribunal Principal Bench New Delhi

CP No. 280/2018 in OA No. 4410/2015

This the 4<sup>th</sup> day of October, 2019

Mr. A.K. Bishnoi, Member (A) Mr. R.N. Singh, Member (J)

G. Ajay Kumar S/o Shri G. Durga Rao Aged about 55 years Resident of H.No. D-9, G.T.B. Hospital Campus Dilshad Garden, Delhi – 110095.

Presently working as:
Store & Purchase Supervisor in the G.T.B. Hospital
Dept. of Health & Family Welfare Govt. of NCT of Delhi
Dilshad Garden, Delhi – 110095.

....Applicant

(By Advocate : Shri C. Bheemanna)

Vs.

- Shri Anshu Prakash
   Chief Secretary, Govt. of NCT of Delhi
   A-Wing, 5<sup>th</sup> Floor, Delhi Secretariat
   New Delhi 110002.
- Shri Raajiv Yaduvanshi
   Principal Secretary, Deptt. Of Health & Family Welfare
   Govt. of NCT of Delhi
   9<sup>th</sup> Level, A-Wing, Delhi Secretariat
   New Delhi 110 002.

...Respondents

(By Advocate : Shri Amit Anand)

## Order (Oral)

## By Hon'ble Mr. R.N. Singh:

It is not disputed that in pursuance of the directions of this Tribunal in order dated 18.07.2017 in OA No.4410/2015, as amended in the order dated 24.09.2018 in RA No.172/2018 in the aforesaid OA, the respondents have passed a formal order dated 25.10.2018 (Annexure CA-1) annexed with the compliance affidavit dated 15.11.2018.

2. We are of the considered view that the directions of this Tribunal in the aforesaid OA have substantially complied with and there is no wilful disobedience of the directions of this Tribunal. Accordingly, the CP is closed. Notices are discharged. However, the petitioner shall be at liberty to challenge the order dated 25.10.2018 passed by the respondents, in accordance with law.

(R.N. Singh) Member (J) (A.K. Bishnoi) Member (A)

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